

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-303  
IB-524/ND/2020

IN THE MATTER OF:

Deepak Fertilizers and Petrochemical Corporation Ltd  
Vs  
Esquire Estates Pvt Ltd

...Applicant

...Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 13.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

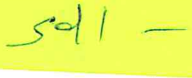
SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. R Sudhinder, Ms. Shreya Singh  
For the Respondent :

ORDER

Ld. Counsel for petitioner has put in appearance and submitted that yesterday he has filed the affidavit of service. However, the same is not on record. Registry is directed to trace out the same and place it on record before the next date of hearing. List the case on **31.03.2020**.

  
(K.K. VOHRA)  
MEMBER (T)

  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)